

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/9184/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 26th October, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(B)/2192 Dated 26.10.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.10.2022 along with station leave permission**, has been granted. Further, the District & Sessions Judge, Barpeta and in his absence the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/9185-9186/A, dated , 26-10-2022

Copy to:

- 1.The District & Sessions Judge, Barpeta.
- 2.The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)